

In the High Court of Judicature, Bombay.

Friday, the 3 day of March 1865.

SPECIAL APPEAL No. 991 OF 1864.

Motiram Mulad Goomanchund
Marwardi Soorane of the } Appellant,
Ahmednagar District (Original Plaintiff.)

versus

Bapoo and Yumnunta
Mulud Devji Gopal of the } Respondent,
Ahmednagar District (Original Defendant.)

Rs. 122-8-0

The claim in the Original Suit was to recover Rs. 122-8-0
including principal & interest.

In Appeal No. 246 of 1864 the Judge
of the District of ~~the~~ Ahmednagar at Ahmednagar was furnished
the Decree of the ~~Moojal-Rahore~~ who had rejected the Plaintiff's
claim.

A Special Appeal was preferred in the High Court on the grounds that the decision
of the District Judge is contrary to law:—
1st In that the lower Court's decision is
opposed to Respondent's admission in the
documents Exhibits Nos 19 and 31.—

In

2nd In that the District Judge proceeded to judgment without first recording all the evidence tendered by Appellant in the Court of first instance and erroneously rejected by that Court - this having been made a point of appeal to the District Judge.

The Court on firm the decree of the D^l Judge with costs on Sp^l App^t.

Atkincock Forbes.
Att^y Gen^l.

MEMORANDUM OF COSTS incurred in Special Appeal No. 991

of 1864 against the decision of the *Dist^{ct} Judge* of the District of *Ahmednagar* and disposed of on the *3rd March 1865* by *Confirming the same.*

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Mff's Court [including V. Lee]</i>	21	10	10		
In the <i>Judge's Court [— Do —]</i>	14	6	10		
				36	18

IN THIS COURT.

Stamp for Memorandum of Special Appeal	8	"	"		
Stamps for copies of Decree and Judgment	4	"	"		
Stamps for ^{two} Vukalutnamas	4	"	"		
Stamp of an application to enter the name of the Appellant's heir	"	"	"		
Batta for Process and Postage	2	4	"		
Sectioner's Fee	2	11	6		
Vukeel's Fee	3	10	10	24	10 4
				Rupees....	60 12 "

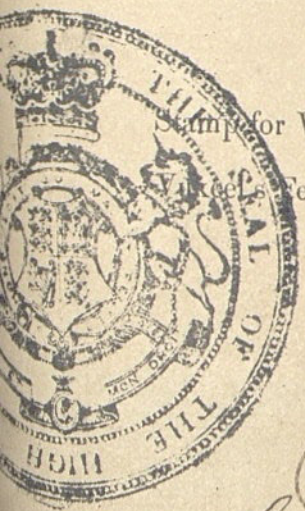
BY THE RESPONDENT—

IN THE DISTRICT.

In the <i>Moonsiff's Court</i>	6	5	10		
In the <i>Judge's Court</i>	4	10	10	11	" 8

IN THIS COURT.

Stamp for Vukalutnama	2	"	"		
Vukeel's Fee	3	10	10	5	10 10
				Rupees....	16 11 6



W. J. Sealery

3rd day of March 1865.

R. West Registrar